

and on the basis of the findings, proceedings were initiated against the concerned Assistant Manager-II on the grounds of non-maintenance of proper accounts in the godown. However, before completing the Enquiry, the Enquiry Officer resigned from the NCCF in May, 1987. NCCF is now examining the case further.

Suspension of Assistant Manager of NCCF

3266. SHRI T. CHANDRASEKHAR EDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that an Assistant Manager II was placed under suspension in February/March, 1980 for committing serious bunglings for personal gains and cheating NCCF of huge value stocks by (i) replacing the entire stocks of Cardamom and Dryfruits the 15th November, 1979 kept at Madhustan Cold Storage with the under-godown bags, (ii) selling good quality of Cardamom Washed in the open market despatched to his Centre at Lawrence Road, Shahdara Godown's despatch instructions No. 2655 and 2658 both dated the 1st September, 1979 and 2664 dated the 1st September, 1979 substituting it with inferior quality stocks, and (iii) giving underweight of 260 Kgs. of Cardamom while affecting delivery to Super Cooperative Store;

(b) if so, whether the charges were earlier enquired into and what are the findings of the Enquiry Officer; and

(c) whether this officer still continues to be in the employment of NCCF in spite of his serious involvement; if so, the reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) Sir,

and (c) The N.C.C.F. have reported that the matter was enquired into according to the enquiry report, none of the charges excepting one for unauthorised withdrawal of stocks of dry cardamom, re-depositing the same

and incurring expenditure in this regard were proved. The Officer was exonerated after the issue of a Warning to him to be careful in the discharge of his duties.

Removal of Encroachments on Storm water drains in Friends colony, New Delhi

3267. SHRI V. GOPALSAMY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have recently received complaints regarding blocking of storm water drains and sewer lines and encroachments on car park area of the MIG, DDA Flats complex in A-Block, Friends Colony from the Residents Welfare Association; and

(b) if so, what action has been taken for removal of these encroachments and illegal constructions on the storm water drains and sewer lines and the parking area of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir,

(b) Complaints received were regarding encroachment by way of chajja projection on the car parking area, boundary wall and by way of filling earth in S.W. drains.

Encroachment of boundary wall and S.W. drains was removed immediately. Regarding encroachments by way of chajja projection by the house builder, the matter concerns MCD who was informed by DDA there about on 4.12.86 to take immediate action.

Cost of edible oil purchased by STC from abroad

3268. SHRI SHANKER SINH VAGHELA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how much and at what average rate the State Trading Corporation purchased edible Oil from abroad during the last oil year and what was the landing price per MT;

(b) what was the duty paid on an average for each tonne and what were the incidental charges of transportation etc.

ulting in how much average final cost : tonne to STC and on what average es it was supplied to the Public Distribution System and to the Vanaspati Industry; and

(c) what are the figures estimated for : current oil year after the hike in edible oil prices in December last ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) During the Oil Year 1986-87 (Nov. '86—t. '87) a total quantity of about 16.45 lakh MT of edible oils was purchased by the Government at an approximate average rate of Rs. 4517 PMT CIF. Approximate landing cost was Rs. 7098 PMT including duty and landing charges.

(b) During the Oil Year 1986-87, the average import duty per tonne comes to Rs. 2463/-. In addition, there are other charges viz. unloading charges, transportation expenses, storage charges, refining etc. The Central Issue Price for imported edible oils under PDS and to the Vanaspati industry is as under :—

Issue price with effect from 23-12-87

Under PDS

bulk	Rs. 1,000/- PMT
15 Kgs. tins	Rs. 12,500/- PMT

Vanaspati Industry (with effect from 1-1-87)

Commercial	Rs. 15,000/- PMT
Industrial	Rs. 18,000/- PMT

(c) The quantum of edible oils to be imported is decided by the Government from time to time keeping in view various factors such as gap between demand and supply, international prices, availability of foreign exchange and other related factors.

Greater Functional Autonomy for SAIL

3269. SHRI YALLA SESI BHUSHAN RAO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the production cost of steel in our steel plants is

Rs. 8000 a tonne, which is the highest in the world;

(b) whether it is also a fact that the total production of steel by the public sector steel plants in India stuck at 12 million tonnes by 1985 though the first Prime Minister had visualised that India would be producing 80 million tonnes of steel by 1985;

(c) if so, what are the reasons therefore;

(d) whether the World Bank, which agreed to give Rs. 65 crores loan to the SAIL, has expressed the view that the behavioural pattern between the SAIL and the Government needs a change and the SAIL needs greater autonomy, in matters critical to its performance;

(e) if so, whether Government propose to give greater functional autonomy for the SAIL; and

(f) whether Government are planning to upgrade the technology and optimise the existing facilities in steel plants before new capacities are created ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) and (c). The total production of crude steel in the public sector plants during the year 1985-86 was around 7.1 million tonnes because of a slower growth of the economy than anticipated originally.

(d) No, Sir.

(e) The Government has already given considerable autonomy to SAIL through the instrument of Memorandum of Understanding.

(f) Government is planning to modernise Durgapur, Rourkela, IISCO Plants as also Bokaro Steel Plant to up-grade technology and optimise existing facilities. This step will lead to some increase in their capacities.